the evidence submitted to it by various countries.

(b) The Government of India are of the view that irrespective of the interpretations of Article 17(2) of the U.N. Charter, all member States have collective responsibility for meeting the costs of these peace-keeping operations and should bear their fair share of it.

#### U.S. TROOPS IN THAILAND

## SHRI BHUPESH GUPTA

## SHRI NIREN GHOSH:

Will the PRIME MINISTER be pleased to state:

- (a) whether his attention has been drawn to the landing of the United States troops in . Thailand and the movement of the United States 7th Fleet into the Asian region;
- (b) whether Government have received any report from Shri Avtar Singh, Chairman of the International Control Commission, in this connection: and •
- (c) whether Government have considered the implications of the movement of United States armed forces especially in view of the SEATO?

THE PRIME MINISTER AND MINISTER OF EXTERNAL AFFAIRS (SHRI JAWAHARLAL NEHRU): (a) The Government have seen reports regarding the landing of the United States troops and the movement in the Asian region of the United States 7th Fleet.

- (b) No report has been received im this connection from Shri Avtar Singh, Chairman of the International Control Commission since the Commission in question is concerned solely with Laos and not with Thailand.
- (c) The Government have taken note of the facts.

## KASHMIR DEBATE IN SECURITY COUNCIL

- 425. SHRI BHUPESH GUPTA: Will the PRIME MINISTER be pleased to-state:
- (a) how May 17, 1962, originally came to be fixed for the resumption of the debate on Kashmir in the Security Council;
- (b) whether in fixing this date there was any prior consultation with. India; and
- (c) what steps India took to pre vent further discussion on Kashmir in the Security Council?

THE PRIME MINISTER AND MINISTER OF EXTERNAL AFFAIRS (SHRI JAWAHARLAL NEHRU): (a) and (b) The dates for meeting of the Security Council are fixed in consultation with the members of the Security Council and the parties concerned. When a majority of the Council members agree upon a certain date, the meeting is held after due notice to interested parties.

(c) Government of India did not and does not seek to prevent discussion in the Security Council. The' Representative of India assured the-Security Council on May 3, 19S2: "We will come here every time you ask us, but in no condition shall we trade our sovereignty. On no condition shall we sell our heritage". Again-on May 4, 1962, he said: "We have gone a long way, and we shall go a-lot further; we shall not walk out of this Council at any time, even if the-discussions do not lead anywhere".

# HIGH POWER COMMITTEE ON FILMS

- 426. SHRI A. M. TARIQ: Will the-Minister of Information and Broad Casting be pleased to state:
- (a) whether there is any proposal under Government's consideration to appoint a high power committee to advise Government in matters relating to censoring of films and better

working conditions for the workers in the film industry; and

(b) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SHAM NATH) : (a) No, Sir.

(b) Does not arise.

# HOSTELS FOR SINGLE OFFICERS

- 427. SHRI A. M. TARIQ: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:
- (a) whether there is any proposal before Government to build hostels for the nonfamily officers of the Central Government; and
- (b) if so, the details of the proposal and the amount involved?

THE MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI MEHR CHAND JKHANNA): (a) and (b) There is a proposal to construct two hostels in New Delhi—one for single men and another for single women employees in the pay group of Rs. 150 to Rs. 500. The details of the accommodation to be provided in the proposed hostels and their cost have not yet been finalised.

# REPORTS ON MALDA DISTURBANCES- IN U.S. PAPERS

428. SHRI P. RAMAMURTI: Will the PRIME MINISTER be pleased to state:

- (a) what steps the Indian Embassy in the United States of America took in publicly contradicting the exaggerated and tendentious reports about the Malda disturbances published in *the New York Times* and other United States papers; and
- (b) whether the United States Diplomatic Mission in New Delhi was requested to take any initiative to prevent such publication in the United States press?

THE PRIME MINISTER AND MINISTER **EXTERNAL AFFAIRS** (SHRI JAWAHARLAL NEHRU): (a) The factual accounts of these incidents, especially as explained by the Prima Minister in Parliament and other official statements were made known to the American public through the various bulletins issued by our Embassy in Washington. In addition, officers of the Embassy at high levels, personally briefed editors, editorial writers and commentators, explaining the true position. This had the desired result in that the "New York Times", which initially gave currency to unfounded reports, made quiet amends by publicizing a fairly go:;d summary of the Prime Minister's statement on the subject in the Lok Sabha on May 12, including his criticism of the correspondent concerned.

(b) No. Sir.

# INDIA'S PARTICIPATION IN NON-ALIGNED NATIONS CONFERENCE SPOVROSFD BY PRESIDENT NASSER

- 429. SHRI BAIRAGI DWIBEDY: Will the PRIME MINISTER be pleased to state:
- (a) whether India has been asked to join a conference of non-aligned nations to discuss economic issues as sponsored by President Nasser; and
- (b) if so, what are the details of economic issues that are to be discussed?

THE PRIME MINISTER AND MINISTER AFFAIRS EXTERNAL (Shri JAWAHARLAL NEHRU): (a) and (b) India will be participating in the Conference on the Problems of Economic Development, sponsored by the U.A.R., in association with us and some other countries. The Conference is not confined to non-aligned countries, but will include countries which are not members of economic groupings. The agenda for the Conference includes commodity problems, development of world trade and the question of the economic development of the underdeveloped countries.